

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A.No.173/2007
Tuesday, March 13, 2007

**CORAM :HON'BLE MRS.SATHI NAIR, VICE CHAIRMAN
HON'BLE MR.GEORGE PARACKEN, JUDICIAL MEMBER**

N.Jayadevan
Fitter General Mechanic (HS),
FGM (HS) MES No.225027, AGE E/M – 11,
Cochin Naval Base P.O., Cochin-4.
Residing at. MES Quarters No.102/3,
Kataribagh, Naval Base P.O., Kochi ... Applicant

By Advocate Mrs.Usha for Mr.P.Santhalingam

V/s.

- 1 Union of India ' represented by
Secretary to Government,
Ministry of Defence,
Government of India,
New Delhi
- 2 Garrison Engineer I
E/M, NW, Kataribagh,
Naval Base, Kochi
- 3 The Chief Engineer (Navy)
Kochi
- 4 Engineer-in-Chief
Army Head Quarters,
DHQ PO, New Delhi ... Respondents

By Advocate Mrs.Aysha Youseff

The application having been heard on 13.3.2007 the Tribunal delivered the following on the same day:

Hon'ble Mrs.Sathi Nair, Vice Chairman

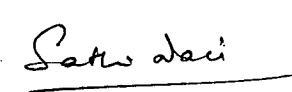
(ORDER)

The applicant in this OA is working as Fitter General Mechanic and submitted that he is eligible for the next promotion as Master

Craftsman on the basis of Station Seniority. His juniors have been promoted but his case has not been considered. Counsel for applicant submits that a representation dated 26th December, 2006 with all the details asked for by the respondents from the applicant is pending with the respondents for a decision.

We are disposing of this OA at the admission stage itself. We direct the second respondent to consider and dispose of Annexure A-7 representation dated 26/12/2006 within a period of one month from the date of receipt of copy of this order. No costs.


GEORGE PARACKEN
JUDICIAL MEMBER


SATHI NAIR
VICE CHAIRMAN

abp